

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No. 210 – IA 314 of 2021
Item No. 211 – IA 431 of 2021
Item No. 212 – IA 662 of 2021
In
CP(IB) 586 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Noble Resources International Pvt Ltd
V/s
Sona Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 24/08/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the RP : Advocate, Ms. Hirva Dave.
For the Respondent :

ORDER

IA 314 of 2021, IA 431 of 2021, IA 662 of 2021

Due to major power failure, the hearings as scheduled at 10.30 AM today could not be held. The Court reassembled for re-notifying/hearing the matters at 3 PM.

Adjourned to 08.09.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**